

Shri Hathi: Therefore we have a programme of building quarters there also.

Shri P. K. Chakravarti: Have Government also any information about the working conditions of the people who are all hurled together in small congested groups?

Shri Hathi: There is a shortage of office accommodation also. That has come to the notice of Government and we are expanding the office buildings also.

Shrimati Savitri Nigam: May I know if there is a particular scheme for the construction of houses which is going to be completed in the near future?

Shri Hathi: So far as quarters are concerned, we have already taken a decision and they are being constructed.

Shri S. C. Samanta: May I know whether any financial help or loan is proposed to be given to those who have lands and want to construct houses?

Shri Hathi: No, Sir. This programme consists only of building extra office accommodation and quarters for the staff.

Shrimati Renu Chakravarty: May I know whether the offices of the Chief Inspector of Mines and of the Regional Labour Commissioner will be bifurcated and a part of this work will be taken to the area of Barajunda because of difficulty of communications which makes it difficult for the workers to rush up to Dhanbad all the time?

Shri Hathi: It is a suggestion for action.

उत्तरक कारखाने

२५२. { श्री रघुनाथ सिंह :
श्री सरजू बाण्डेव :
श्री ज० ब० सिंह :

क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह तथ्य है कि तीसरी पंच-वर्षीय योजना में प्रत्येक राज्य में एक एक खाद का कारखाना स्थापित किया जायेगा ; और

(ख) यदि हां, तो उस का विवरण क्या है तथा उन कारखानों की उत्पादन क्षमता क्या होगी ?

योजना तथा खन और रोजगार मंत्री (श्री नन्दा) : (क) तथा (ख) एक विवरण सभा की मेज पर रख दिया गया है। [विलियम परिशिष्ट १, अनुबन्ध संख्या ३६।]

I shall read it in English also.

(a) and (b). A statement is laid on the Table of the House. [See Appendix I annexure No. 39].

श्री रघुनाथ सिंह : इस स्टेटमेंट से यह जाहिर होता है कि १७ स्थानों पर फ़ैक्टरियां स्थापित होने वाली हैं। मैं यह जानना चाहता हूँ कि इन में से प्राइवेट सेक्टर में कौन कौन सी फ़ैक्टरियां होंगी।

श्री नन्दा : मेरे खयाल में इसी स्टेटमेंट में इस का जिक्र किया गया है। प्राइवेट सेक्टर में मध्य प्रदेश में एक, राजस्थान में एक छान्ध्र प्रदेश में दो, मसूर में एक और मद्रास में एक फ़ैक्टरियां लगाई जायेंगी।

Shri Nambiar: At what stage is the construction of the fertiliser factory in Neyveli which is going to produce a by-product from Neyveli in lignite?

Shri Nanda: I do not have details about Neyveli at the moment. If my hon. colleague has it, he might give the information.

Shri Yallamanda Reddy: How many of these factories have commenced production and, if so, in which State?

Shri Nanda: At the beginning of the Third Five Year Plan we had in production five units.

Shri Thirumala Rao: Is it a fact that the licence issued to a company to start a fertiliser factory in Vis-

khapatnam has not been utilised? If so, are any alternative arrangements being made to start the factory through somebody else?

Shri Nanda: There is a procedure about that which is followed and after a certain period other steps are taken. But my information is that a licence has been issued and according to the tentative phased programme submitted by the party the plant will go into production by the 1st March, 1964.

Mr. Speaker: Shri Morarka.

Shri Thirumala Rao: Sir, my question has not been answered. My question was whether the party that was allotted a licence has backed out and, if it is a fact, whether any alternative arrangement is being made. How can he say that the factory can go into production?

Shri Nanda: I have answered according to the information before me that a tentative phased programme has been submitted by the party. This is my information.

Shri Morarka: May I know whether the progress made so far by the various factories is according to schedule and to the satisfaction of Government or whether these factories would start production only in the final year of the Third Five Year Plan?

Shri Nanda: In a number of cases they will adhere to the schedule; in some cases there may be delay.

Shri Shivananjappa: In regard to the factory that is proposed to be located in Mysore, may I know its capacity and when it would begin functioning?

Mr. Speaker: It would be difficult to give an answer with regard to each factory.

Shri Sham Lal Saraf: Is the hon. Minister aware that data have been collected and project report prepared for the factory to be set up in Kashmir?

Shri Nanda: They are considering that also.

Shri M. R. Krishna: May I know whether weightage would be given to the States which are predominantly agricultural and if so what is the reason for the Government of India turning down the request of the Andhra Pradesh Government for the setting up of a factory in the public sector?

Shri Nanda: There are to be two factories in Andhra Pradesh.

Shri M. R. Krishna: I mean in the public sector.

Shri U. M. Trivedi: The hon. Minister said that a factory will be located in Madhya Pradesh also. May I know the place where it will be located?

Shri Nanda: The information is in the statement that has been laid on the Table.

Shrimati Renu Chakravarty: The statement does not show how many of these factories are in the public sector and how many are in the private sector. May I know what is the licensed capacity and the existing capacity of the private sector and the public sector?

Shri Nanda: I have a statement before me—it will take time to read it out—which gives precisely the names of the various factories in the public sector and the private sector in different States along with other relevant information.

Mr. Speaker: That also might be placed on the Table.

Shri Nanda: I shall do so.

Shri Morarka: The hon. Minister said that some of the projects are likely to be behind schedule. May I know what steps Government is taking to avoid delay and ensure production in time?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): May I submit that this question

should be put to the hon. Minister for Heavy Industries who is in charge of fertilisers.

Mr. Speaker: The hon. Minister could have suggested that.

Slavery in NEFA

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*253. { Shri Rishang Keishing:
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) since when Government took up the work for emancipation of slaves in N.E.F.A.;

(b) the number of slaves emancipated so far; and

(c) the amount spent on this programme including rehabilitation of the freed slaves?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) The Government is a contracting party to the Slavery Convention of 1926. Our Constitution does not permit slavery and, since independence, the Government have been making all possible efforts to eradicate this evil.

(b) Over 3,000 slaves have been emancipated till the 31st March, 1962, of whom a very large number was liberated during the year 1961-62 after the Government fixed the target date of the 31st March, 1962, for the complete abolition of slavery in NEFA. Some slaves in the more remote villages in the interior, however, still remain to be liberated and the NEFA Administration are taking vigorous steps for their emancipation.

(c) A total sum of Rs. 1,08,410 was spent upto the 30th September, 1961, on the emancipation of slaves. Another Rs. 4 lakh were allotted for this purpose for the second half of the year 1961-62. The exact amount spent from this allotment will be known after reports have been received from all posts in the interior.

Shri Rishang Keishing: May I know whether the emancipated slaves are rehabilitated in the places where they were kept or they are sent back to

the villages where their parents or relatives live?

Shrimati Lakshmi Menon: They are at liberty to go back to their villages. The problem of rehabilitation has not arisen at all because there is plenty of land.

Shri Basumatari: May I know whether the Government is aware of the fact that there is slavery system in places other than N.E.F.A. in the tribal areas in the south . . .

Mr. Speaker: We are all talking of slavery in the N.E.F.A. just at present.

Shri P. C. Borooah: May I know what trades the emancipated slaves are pursuing at present?

Shrimati Lakshmi Menon: There is plenty of land in the N.E.F.A. They rehabilitate themselves either by going back to the villages or . . .

Mr. Speaker: They settle down on the land.

Shri Hari Vishnu Kamath: Is it a fact that Chinese agents operating in or near N.E.F.A. are exploiting this tragic evil in the course of their propaganda against India?

Shrimati Lakshmi Menon: It is not true.

Shri Hari Vishnu Kamath: She does not know perhaps.

Mr. Speaker: It is just possible.

Shri Hem Barua: May I know whether the traditional slaves emancipated in the Tribal belt are rehabilitated in the sense that they are given financial assistance?

Shrimati Lakshmi Menon: I have answered the question.

Shri Hem Barua: Financial assistance?

Mr. Speaker: Financial Assistance to the liberated slaves?

Shri Hem Barua: Yes.

Mr. Speaker: Whether they are given any financial assistance?